

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAJIT ROLLING MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 20-11-2020; List of Stakeholders as on Date: 20-11-2020; Name of IP: Mr. Arun Rajabhau Joshi; Process Number: 1; Last 5 digitof registration number: 11000

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	116500	116500		0	0	0	NA
2	Liquidation costs incurred till date	1	175000	175000		0	0	0	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	3800000	3800000		0	0	0	NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	26745145	26745145		0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	30836645	30836645		0	0	0	